

## **Re: Implementation of MPLAD Scheme in West Bengal**

**SHRIMATI LOCKET CHATTERJEE (HOOGHLY):** After submission of proposals of my MPLAD schemes, on various pleas, the remains stalled for 1-3 years. I wish to cite a burning example of this in Memo No. (MP/HG/MPLADS/21-221/09 Dated: 21.12.21). This proposal is worth more than Rs. 1 crore. The state government's PWD was to install 38 solar high-mast lights. But 50% of the said work is still not complete. People of Hooghly are being deprived of the developmental works.

Memo No. LC/MPLADS/2022/080-Once again I submitted a new proposal for 57 solar high-mast lights for which approximate fund was more than Rs. 2 crores. So far no tender has been floated and DM and other officers don't receive phone calls. In addition to high-mast lights, I am not being allowed to take up the work to set up other facilities like school for students, water dispensers for local people, small by-roads for ease of communication, waiting areas for bus passengers etc. Verbal requests are not yielding any results. I have also requested in writing through my letterhead pad.

Therefore, I request the concerned Hon'ble Minister to immediately take cognizance of the matter.